

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.04- IA/1041(AHM)2024
in
C.P. (IB)/292/AHM/2023

Proceedings under Section 94 IBC r.w Rule 6

IN THE MATTER OF:

POONAM VINAYBHAI PATEL PERSONAL GUARANTOR OF
SAFAL FLEXIBOND PVT LTD

.....Applicant

Vs

.....Respondent

STATE BANK OF INDIA STRESSED ASSETS
MANAGEMENT BRANCH

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv. for Mr. Atul Sharma, Adv.

For the Respondent :

ORDER

IA/1041(AHM)2024

Learned Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 28.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)